

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).11248/2011

1IYAZUR RAHMAN KHAN

Petitioner(s)

VERSUS

FAIQA KHATOON & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 06/09/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr. C.D. Singh,Adv.

For Respondent(s)

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner present. He is to
take fresh steps for confirming the service on unserved
respondent No.2 within four weeks.

List again on 9.11.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj